

(b) if so, the details of the schemes and programmes;

(c) whether these funds will be released by the concerned Ministries to the States for SC and ST programmes; and

(d) if so, the funds proposed to be distributed to the States, State-wise and the funds provided for SCs and STs out of the said Central Plan?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) and (b). Yes, Sir. Out of Rs. 207 crores during 1985-86, Rs. 42 crores have been provided for the Centrally Sponsored Schemes as detailed below and Rs. 165 crores as Special Central Assistance to Special Component Plan for Scheduled Castes -

(Rs. in crores)

1. Post Matric Scholarships for Scheduled Castes and Scheduled Tribes.	10.00
2. Pre-matric Scholarships to children of those engaged in unclean occupations.	2.50
3. Construction of Girls Hostels for Scheduled Castes and Castes and Scheduled Tribes.	5.00
4. Book Banks for Scheduled Castes and Scheduled Tribes' students in Medical and Engineering Colleges.	0.55
5. Pre-examination Training Centres for Scheduled Castes and Scheduled Tribes.	0.70
6. Implementation of PCR Act including liberation of scavengers.	5.50
7. Scheduled Castes Development Corporations.	15.00
8. Research and Training for Scheduled Castes and Scheduled Tribes.	1.00
9. Aid to Voluntary organisations engaged in the Welfare of Scheduled Castes and Scheduled Tribes.	1.75
Total	42.00

In addition, a provision of Rs. 140 crores has been made for providing Special Central Assistance to Tribal Sub-Plan.

(c) and (d) Necessary funds for these schemes are released by the Ministry of Home Affairs to the State Governments on the basis of the proposals received from them showing matching provisions made in the State budget. Information regarding expenditure incurred out of the grant released to them during the previous years and physical targets achieved are also taken into account while releasing funds to different States. No State-wise allocation is made in the beginning of the year.

Poor Condition of Forests

5645. **SHRI M RAGHUMA REDDY :** Will the PRIME MINISTER be pleased to state :

(a) whether our forests are in poor shape;

(b) if so, full details of actual drop in forest cover as revealed by Satellite Photography;

(c) whether the data of Satellite forestry available with the Union Government authorities at Dehradun has not been furnished to M Ps although they have been

asking for it during last three years and if so, corrective steps proposed;

(d) the concrete and positive plans to achieve real 30 per cent for cover as per National Forest Plan; and

(e) how much time and funds are needed for this and actual funds provided in the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Owing to biotic pressures many of our forest areas are in a state of degradation.

(b) National Remote Sensing Agency has on the basis of Satellite imagery estimated that between 1972-75 and 1980-82, the forest cover has reduced as under :

Year	Extent under forest cover in million hectares	Percentage of forest cover to the geographical area
1972-75	55.52	16.89
1980-82	46.35	14.10
Estimated reduction	9.17	2.79

This estimate may need some revision due to the following :

- (i) Some of the imagery relates to periods during autumn when the trees are leafless, which impaired reflectance of the vegetation.
- (ii) Some of the forest areas were not registered in the imagery owing to shadow and obstruction by cloud cover.
- (iii) Young and immature plantations, the canopy of which was not fully developed, cannot be identified as forest areas by satellite imagery.
- (iv) The scale of the imagery being for too small, small patches of forest areas were not registered which resulted in cumulative error.

The figures arrived at by the National Remote Sensing Agency through imagery are being verified with ground truth.

(c) No, Sir.

(d) and (e). The outlay for forestry under the Seventh Five Year Plan is being finalised. A National Wastelands Development Board is being set up with the object of bringing 5 million hectare of land annually under fuelwood and fodder plantations. The funds required for this work would depend on the area to be covered, the phasing of the programme and the extent of people's participation. Details are being worked out.

“Details of Pollution by Industries in Orissa”

5646. **SHRI GIRIDHAR GOMANGO :** Will the PRIME MINISTER be pleased to state :

(a) whether the Ministry has asked Government of Orissa to collect detailed information regarding the air and water pollution due to establishment of medium and major industries in that State;

(b) if so, the total villages, population and rivers affected by these industries, industrywise there; and

(c) if it has not yet been collected by that State so far, the reasons for such delay though there were guidelines from Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) The Central Pollution Control Board had asked the State Pollution Control Boards, including Orissa Board to prepare an inventory of industries (Large and Medium sector) with reference to their pollution control status

(b) Total population and villages affected by Air and Water Pollution have not been surveyed by the State Board.

(c) No guidelines were issued for collecting data on affected villages and population in the above industrial survey. However, State Government of Orissa and State Pollution Control Board have taken